

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 502 of 2020

IN THE MATTER OF:

Satish Chand Gupta

...Appellant

Versus

Servel India Pvt. Ltd.

...Respondent

Present:

For Appellant :

Mr. Siddhant Buxy, Advocate

For Respondent :

Mr. Reetesh Agarwal, IRP and

**Ms. Anju Bhushan and Mr. Kanishk Rana, Advocates
for IRP**

O R D E R

(Through Virtual Mode)

07.08.2020 Ms. Anju Bhushan, learned counsel appearing for the Respondent seeks and is granted time to file reply-affidavit along with her Vakalatnama within two weeks. Rejoinder thereto, if any, may be filed within two weeks.

List the matter 'for Admission (After Notice)' on **7th September, 2020**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/